

(f) the total cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (f) No. Hon'ble Finance Minister while presenting the Budget for the year 2014-15 had announced setting up of four new AIIMS in Andhra Pradesh, West Bengal, Maharashtra and Purvanchal in UP, and in the Budget 2015-16 has proposed to set up six new AIIMS in Jammu and Kashmir, Punjab, Tamil Nadu, Himachal Pradesh, Assam and Bihar. AIIMS in Goa has not been included in any of budget announcements.

#### **Banning of food products by FSSAI**

733. SHRI K. R. ARJUNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state how many food products have been banned by the Food Safety and Standards Authority of India (FSSAI) during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): The Food Safety and Standards Authority of India (FSSAI) has banned import of milk and milk products from China. Besides, it had ordered recall of some food products manufactured by different Food Business Operators, including M/s Nestle India Ltd. (Maggi Instant Noodles), M/s Monster Energy India Pvt. Ltd. (Monster Energy Drink), and M/s Pushpam Foods Pvt. Ltd. (Cloud 9 Energy Drink). Further, Commissioners of Food Safety in States/UTs are also empowered to prohibit, in the interest of public health, the manufacture, storage, distribution or sale of any article of food, either in the whole of the State or any area or part thereof for such period, not exceeding one year, as may be specified in the order notified in this behalf in the Official Gazette. Details of action taken by the Commissioners of Food Safety in States/UTs under this provision are, however, not Centrally maintained by FSSAI.

#### **Mobile dispensaries**

734. SHRI SANTIUSE KUJUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the tea garden areas of Assam are not properly covered under mobile dispensaries;

(b) if so, the details thereof and the action taken by Government thereto;

(c) how many mobile dispensaries are available in Assam;

(d) whether any new mobile dispensaries have been implemented by Government during the current financial year; and